

10

C. A. T. Bench, Jaipur

Date of Order	Orders
31.8.2000	Mr. Anurag Kulchrestha - Proxy of Mr. Vinodha Lodha - Counsel for appl. The Counsel for the applicant seeks adjournment. Allowed. May be listed for admission on 23.10.2000. (N.P. Nowarni) M(A) (S.K. Agarwal) M(S)
23.10.2000	D. B. not formed today. Be listed before D. B. on 13.11.2000 By Registrar 23/10/2000 C.A.T. Jaipur Bench
13.11.2000	Sh. Anurag Kulchrestha, proxy counsel for Sh. Vinodha Lodha, counsel for the applicants pleads no instructions in this case and submits that the client has taken the file from him. For the last so many dates this OA is adjourned by one reason or other. It appears that the applicants are not interested to pursue this OA. Therefore this OA is dismissed in default and for non-prosecution. GORAL SINGH ADMINISTRATIVE MEMBER S. K. Agarwal Member (Judicial)

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Anurag
17-11-2000